

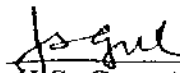
No. A-45011/11/2011-Ad-I
Government of India
Ministry of Corporate Affairs

5th Floor, "A" Wing, Shastri Bhawan,
New Delhi – 110 001, Dated 25th March, 2011

OFFICE ORDER

In partial modification of this Ministry's office order of even number dated 04.03.2011, the item of work relating to monitoring of default companies under the Companies Act, 1956 and Limited Liability Partnership Act, 2008 will be handled by CL-II.

2. This issues with the approval of Secretary, CA.


(J.S. Gupta)

Under Secretary to the Government of India

1. All Officers/ Sections at Headquarters.
2. Heads of all Attached Offices.
3. All RDs/ RoCs/ OLs
4. e-Governance – for placing on the website.